

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-61-2020
with
LD-VC-OCW-138-2020

Shamsunder Shridhar Dalvi ... Petitioner
Vs
State of Goa & Ors. ... Respondents

Shri Avalon Carvalho, Advocate for the Petitioner.
Shri D. Pangam, Advocate General with Shri S.P. Munj, Additional Government Advocate for the Respondents No.1,2,4 to 7.
Shri S. Karpe, Advocate for the Respondent No.3.
Shri Nitin Sardesai, Senior Advocate with Shri G. Panandikar, Advocate for the Respondents No.9 & 10.

AND
LD-VC-CW-114-2020

Joe C. Mathias ... Petitioner
Vs
State of Goa & Ors. ... Respondents

Shri Nitin Sardesai, Senior Advocate with Shri G. Panandikar, Advocate for the Petitioner.
Shri D. Pangam, Advocate General with Shri S.P. Munj, Additional Government Advocate for the State.

**Coram :- DAMA SESHADRI NAIDU &
M.S. JAWALKAR, JJ.**

Date :- 24th September 2020

P.C. :

Parties are permitted to complete the pleadings in two weeks.

Thereafter, this Court will dispose of the matter finally on merits.

2. Post the matter on 08.10.2020.

M.S. JAWALKAR, J.
NH

DAMA SESHADRI NAIDU, J.